

(b) and (c) The enforcement of Section 42 is the responsibility of the State Governments. The defaulting State Governments are being reminded for the enforcement of Section 42 of the Pharmacy Act as early as possible.

**TUBEWELL SUNK IN VILLAGE MOGINAND  
(HIMACHAL PRADESH)**

\*62. SHRI SHIVA NAND RAMAUL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether a tubewell has been sunk in Village Moginand, Tehsil Nahan, District Sirmur, Himachal Pradesh;

(b) if so, what has been the total expenditure on it so far and whether the tubewell has started working;

(c) what was the need of such tubewell in that village when already a Kuhl constructed at a cost of Rs. 98,923 existed there; and

(d) what is the total acreage of cultivated land in village Moginand?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) to (d) Necessary information is being collected and will be placed on the Table of the Sabha as soon as available.

**TECHNO-ECONOMIC SURVEY OF  
HIMACHAL PRADESH**

\*63. SHRI SHIVA NAND RAMAUL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that in the Techno-Economic Survey of Himachal Pradesh published by the Central Government in 1961, the total length of 24 feet and 16 feet wide roads in 1958-59 is shown as 896 miles while this very total length has been shown by the Himachal Pradesh Administration as 677 miles up to March 1961

in a pamphlet "Himachal Pradesh marches towards prosperity"; and

(b) if so, how this difference of 216 miles in the road length has to be accounted for?

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): The required information is being collected and will be placed on the Table of the Sabha in due course.

**TECHNO-ECONOMIC SURVEY OF  
HIMACHAL PRADESH**

\*64. SHRI SHIVA NAND RAMAUL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that in a Techno-Economic Survey of Himachal Pradesh published by the Central Government, the total length of all roads constructed up to 1958-59 is given as 2,865 miles;

(b) whether it is a fact that the Himachal Pradesh Administration has shown the same length of roads up to 1961 as 1,873 miles; and

(c) if the replies to parts (a) and (b) above be in the affirmative, what are the reasons for the discrepancy?

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): The required information is being collected and will be placed on the Table of the Sabha in due course.

**PROPOSAL FOR POWER GENERATOR NEAR  
COAL FIELDS**

\*65. SHRI M. C. SHAH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government have received any proposal from the State Government of Gujarat for generating power in Madhya Pradesh near the coal fields, to save the cost of transportation of coal etc.; and